

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD SPECIAL BENCH – 1
VC AND PHYSICAL (HYBRID) MODE**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
25-04-2024 AT 02:30 PM

**Company Petition 8/241//2021
AND
IA (CA) 105/2024 in Company Petition 8/241//2021**
u/s. 241 of Companies Act

IN THE MATTER OF:

Narasimha Vara Prasad Anala

...Petitioner/s

AND

Tirumalatirupati Global Infratech ltd & & 70 others

...Respondent/s

C O R A M:-

**SHRI. PRAVEEN GUPTA, HON'BLE MEMBER (JUDICIAL)
SHRI. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned Counsel Ms Vahini Sai, for Learned Counsel Mr Lakshmidhar, for petitioner present through Video Conference and stated that Vakalat has been filed with no objection form.

For further hearing, matter adjourned to 31.05.2024.

IA (CA) 105/2024

Learned Counsel Ms Vahini Sai, for Learned Counsel Mr Lakshmidhar, for applicant present through Video Conference.

Since, it being a special bench, Matter adjourned to 31.05.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)